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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For filing report of RP	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

ADVOCATE FOR PETITIONER/s :

TANVI KISHORE  
SHARAN A KUKREJA  
FOR CYRIL AMARCHAND MANGALDAS  
9845650825

ADVOCATE FOR RESPONDENT/s :

*mbd*  
Milind Dange, Advocate for R.P.  
Ph-No-9449593857

**ORDER**

Heard *Ms.* Tanvi Kishore and Shri Sharan A Kukreja, learned Counsel for Petitioner; Shri Milind Dange, learned Counsel for Resolution Professional. Learned Counsels already filed an IA seeking for action but not listed today, Registry is directed to list the IA, if it is otherwise in order. Post the case on **19.02.2019**.

*A*  
**MEMBER (T)**

*K*  
**MEMBER (J)**

Sruthi

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